

Question No. 5593 on 29 March, 1982 regarding payment of interest to allottees and state:

(a) whether any decision on the pending applications for payment of interest has been taken till date (Shalimar Bagh A/C);

(b) if so, how many claims were accepted/rejected/pending with reasons;

(c) is it also a fact that these flats were cleared by the Contractor for handing over possession to allottees in the last week of July, 1981, if not the dates with quarter number and jobs attended to by Contractor in June to August, 1981 and requests still pending and action likely to be taken;

(d) is it also a fact that conveyance deed papers have not been issued to these allottees inspite of the assurance given in the above question (No. 5593/29-3-82; and

(e) if so, what are the reasons for delay and likely date for issue of the deed papers?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) No, Sir.

(b) Does not arise.

(c) The DDA has reported that the flats were cleared by the Contractor for handing over the possession to the allottees; before the last week of July 1981. However, the jobs/defects pointed out by the allottees were rectified at the time of handing over the possession.

(d) The DDA has reported that the conveyance deed papers have been issued to allottees for getting the same stamped from the Office of Collector of stamps, Delhi Administration.

(e) Does not arise.

Dairy Development Programme in U. P.

448. SHRI GHULAM MOHAMMAD KHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the National Dairy Development Board, with assistance from the World Bank, proposes to launch dairy development programme in several districts of Uttar Pradesh; and

(b) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) The Indian Dairy Corporation would launch the Operation Flood II Project in several districts of U. P. which will be implemented through the framework of cooperatives. The Operation Flood II project is being implemented in the various States with credit assistance from the World Bank, commodity assistance from European Economic Community and the internal resources of Indian Dairy Corporation.

(b) The details of the programme in U. P. have not yet been finalised and are under discussions between the Government of U. P. and the National Dairy Development Board.

Achievement in Setting up of Bio Gas Units

449. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) to what extent the target fixed for setting up of Bio-gas units during last year has been achieved in each State:

(b) the extent of Central assistance given to each State for setting up of bio gas units during each of the last three years; and

(c) to what extent the assistance has been utilised by each State?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Information is given in attached Statement I.

(b) and (c). National Projects for Biogas Development was sanctioned in 1981-82 for implementation during the remaining period of the Sixth Plan. Information regarding Central subsidies given to different States under the National Project is given in attached Statement II. The central subsidy released to different States/ programme implementing agencies is adjusted on the basis of details size-wise and district-wise information furnished by them.

STATEMENT—I

National Project for Bio-gas Development—Targets vis-a-vis achievement during 1981-82. (The Project started in November, 1981).

S.No.	State/U.T.	Number of biogas units	
		Targets	Achievement
1.	Andhra Pradesh	2000	515
2.	Assam	70	23
3.	Bihar	2400	2064
4.	Gujarat	3000	1807
5.	Haryana	700	47
6.	Jammu & Kashmir	100	3
7.	Karnataka	3500	1282
8.	Kerala	500	262
9.	Madhya Pradesh	2000	302
10.	Maharashtra	3000	3061
11.	Orissa	1000	280
12.	Punjab	700	505
13.	Rajasthan	2000	1220
14.	Tamil Nadu	3500	1275
15.	Tripura	47	4
16.	Uttar Pradesh	10000	12188
17.	West Bengal	400	274
18.	Goa, Daman & Diu	20	46
19.	Delhi	10	5
20.	Others	53	20
TOTAL:		35000	2513

Statement --II

Sl. No.	State Govt./Programme implementing agency	Amount of Central subsidy released for biogas Units (Rs. in thousand)
<i>State Government</i>		
1	Bihar	1872.00
2	Haryana	327.60
3	Karnataka	2730.00
4	Madhya Pradesh	624.00
5	Orissa	780.00
6	Rajasthan	1560.00
7	Tamil Nadu	2730.00
8	Uttar Pradesh	9256.00
9	Goa, Daman & Diu	3.40
10	Pondicherry	7.52
11	Dadra & Nagar Haveli	17.46
12	Delhi	2.07
<i>Programme implementing agencies :</i>		
13	Gujarat Agro-Industries Corporation	2808.00
14	Madhya Pradesh State Khadi & Village Industries Board	936.00
15	Khadi and Village Industries Commission	8096.40
TOTAL:—		31750.45

Nomination of Board of Directors (Non-Officials) in Public Sector Undertakings

450. SHRI BHEEKHABHAI: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of Public Sector Undertakings and their subsidiaries under the administrative control of his Ministry on which the non-official Boards of Directors are to be nominated;

(b) the date from which these Boards of Directors have been con-

stituted and when their present term is expiring.

(c) the details of Scheduled Caste/Scheduled Tribe non official Directors nominated on these Boards of Directors; and

(d) if not done so far, whether there is any proposal to nominate non-official Directors from SC/ST?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) to (d). The information is being collected and will be laid on the Table of the Sabha,